

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
RUSHABH LIFESTYLE PRIVATE LIMITED OPERATING IN WHOLESALE & RETAIL
TRADING INDUSTRY AT MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RUSHABH LIFESTYLE PRIVATE LIMITED PAN : AAGCR3411F CIN: U51101MH2013PTC241360
2.	Address of the registered office	102, Mahim United Industrial Estate, Mogul Lane, Mahim West, Mumbai, Maharashtra, India, 400016
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	No fixed assets
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All relevant documents & Information can be obtained on request from RP through email id: arbitratorpr@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	All relevant documents & Information can be obtained on request from RP through email id: arbitratorpr@gmail.com
10.	Last date for receipt of expression of interest	28/02/2024
11.	Date of issue of provisional list of prospective resolution applicants	09/03/2024
12.	Last date for submission of objections to provisional list	14/03/2024
13.	Date of issue of final list of prospective resolution applicants	24/03/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29/03/2024
15.	Last date for submission of resolution plans	29/04/2024
16.	Process email id to submit Expression of Interest	arbitratorpr@gmail.com

Reason for refusal



IBBI/IPA-001/IP-P00414/2017-18/10737
42, Gopal Bhawan, 199 Princess Street,
S.G. Marg, Marine Lines (East) Mumbai – 400 002
For Rushabh Lifestyle Private Limited
Date: 30/01/2024
Place: Mumbai

THE FREE

FOR THE PEOPLE

PRESS

EDITIONS: MUMBAI* Pune, Nashik, Kolhapur, Solapur
www.freepressjournal.in

JOURNAL

opad. E-paper

Vol. 67 No. 104 | TUESDAY | JANUARY 30, 2024 | 28 Pages | ₹5 & for Pune ₹6 only

FORM G
INVITATION FOR EXPRESSION OF INTEREST
RUSHABH LIFESTYLE PRIVATE LIMITED OPERATING IN
WHOLESALE & RETAIL TRADING INDUSTRY AT MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	RUSHABH LIFESTYLE PRIVATE LIMITED PAN: AAGCR3411F CIN: U51101MH2013PTC241360
2. Address of the registered office	102, Mahim United Industrial Estate, Mogul Lane, Mahim West, Mumbai, Maharashtra, India, 400016
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	No fixed assets
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All relevant documents & information can be obtained on request from RP through email id: arbitratorpr@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	All relevant documents & information can be obtained on request from RP through email id: arbitratorpr@gmail.com
10. Last date for receipt of expression of interest	28/02/2024
11. Date of issue of provisional list of prospective resolution applicants	09/03/2024
12. Last date for submission of objections to provisional list	14/03/2024
13. Date of issue of final list of prospective resolution applicants	24/03/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29/03/2024
15. Last date for submission of resolution plans	29/04/2024
16. Process email id to submit Expression of Interest	arbitratorpr@gmail.com

Date: 30/01/2024
Place: Mumbai

IBBI/IPA-001/IP-P00414/2017-18/10737
42, Gopal Bhawan, 199 Princess Street,
S.G. Marg, Marine Lines (East) Mumbai - 400 002
For Rushabh Lifestyle Private Limited

Lawyer is agreed



नव



शक्ति

▲ वर्ष १० ▲ अंक ७३ ▲ मंगळवार ▲ ३० जानेवारी २०२४ ▲ पाने ▲ २६ ▲ किंमत ₹५ ▲ पुणे किंमत ₹ ६ फक्त ▲

Reg.No.MCS/049

<p>फॉर्म जी स्वारस्याच्या अभिव्यक्तीकरिता नियंत्रण महाराष्ट्र थाऊक व किरकोळ व्यापार उद्योगात कार्यरत रुषम लाईफस्टाईल प्रायव्हेट लिमिटेड (इन्सॉल्वन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्वन्सी रिझॉल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन्स, २०१६ च्या रेग्युलेशन ३६ए (१) अन्वये)</p>	
संबंधित तपशील	
१. पॅन/सीआयएन/एलएलपी नं. सहीत कॉर्पोरेट कर्जदारांचे नाव	रुषम लाईफस्टाईल प्रायव्हेट लिमिटेड पॅन : एएजीसीआर३४११एफ सीआयएन: यु५११०१एमएच२०१३पीटीसी२४१३६०
२. नोंदणीकृत कार्यालया पत्ता	१०२, माहिम युनायटेड इंडस्ट्रियल इस्टेट, मोगल लेन, माहिम पश्चिम, मुंबई, महाराष्ट्र, भारत-४०० ०१६.
३. वेबसाईटची युआरएल	उपलब्ध नाही
४. जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील	स्थावर मत्ता नाहीत
५. मुख्य उत्पादने/सेवांची स्थापित क्षमता	अप्रयोज्य
६. मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	निरंक
७. कर्मचारी/कामगारांची संख्या	निरंक
८. दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), घनकांची सूची यासह पुढील तपशिल, प्रक्रियेच्या त्यानंतरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध	ई-मेल आयडी : arbtraorpr@gmail.com मार्फत आरपी कडून विनंती वर सर्व संबंधित दस्तावेज व माहिती मिळू शकेल.
९. कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारांसाठी पात्रता येथे उपलब्ध	ई-मेल आयडी : arbtraorpr@gmail.com मार्फत आरपी कडून विनंती वर सर्व संबंधित दस्तावेज व माहिती मिळू शकेल.
१०. स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख	२८/०२/२०१४
११. संभाव्य निराकरण अर्जदारांची (पीआरए) तात्पुरती सूची जारी करण्याची तारीख	०९/०३/२०२४
१२. तात्पुरत्या सूचिला असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख	१४/०३/२०२४
१३. संभाव्य निराकरण अर्जदारांची अंतिम सूची जारी करण्याची तारीख	२४/०३/२०२४
१४. माहिती ज्ञाती, इन्व्हॉल्युशन मॅट्रीक्स आणि संभाव्य निराकरण अर्जांच्या निराकरण योजना करीता विनंतीच्या जारीची तारीख	२९/०३/२०२४
१५. निराकरण योजनांच्या सादरीकरणकरीता अंतिम तारीख	२९/०४/२०२४
१६. स्वारस्याची अभिव्यक्ती सादर करण्यासाठी प्रक्रिया ई-मेल	arbtraorpr@gmail.com

आयबीआय/आयपीए-००९/आयपी-पी००४१४/२०१७-१८/१०७३७
४२, गोपाळ भवन, १९९ प्रिन्सेस स्ट्रीट, एस. जी. मार्ग,
मरिन लाईन (पूर्व), मुंबई-४०० ००२.
रुषम लाईफस्टाईल प्रायव्हेट लिमिटेडसाठी

दिनांक: ३०/०१/२०२४
दिनांक: मुंबई

Lawyer's signature

